56	Written Answers to	[RAJYA SABHA]	Starred Questions
Sl. No. Description			Annual
10.	Fortune (English)		23,460
11.	Smart Life (English)		60,000
12.	Outlook Business (English)		57,048
13.	Outlook (Hindi)		24,480
	Total		914,616

Awarding of scholarships to minority communities

*369. SHRIMATI SASIKALA PUSHPA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of various scholarship schemes extended to students of minority communities available at present;

(b) whether Government proposes to increase the number of scholarship schemes for the students of minority communities, if so, the details thereof; and

(c) whether there is any proposal with Government to simplify the procedure involved in awarding the scholarships?

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): (a) For the educational empowerment of the students belonging to the six notified minority communities *viz*. Muslims, Christians, Sikhs, Buddhists, Jains and Parsis, following three Scholarship Schemes are implemented by this Ministry:

- (i) Pre-matric Scholarship for classes I to X;
- (ii) Post-matric Scholarship for classes XI to Ph.D; and
- (iii) Merit-cum-means based Scholarship for professional and technical courses at under-graduate and post-graduate level.

To be eligible in all of above mentioned schemes students should have secured atleast 50% marks. 30% of scholarships in each scheme is earmarked for girl students. The annual family income from all sources should not exceed to $\overline{\mathbf{x}}$ 1 lakh, $\overline{\mathbf{x}}$ 2 lakh and $\overline{\mathbf{x}}$ 2.5 lakh respectively.

Each year, in addition to renewal cases, tentative physical target for fresh scholarships

only is allocated State-wise and Community-wise on the basis of minority population in the States. From 2014-15, all the Scholarship Schemes are Central Sector Schemes with 100% Central funding.

Post-matric Scholarship and Merit-cum-means based Scholarship Schemes are implemented online through a dedicated web portal. The entire scrutiny and processing is done online with no scope for human intervention. The scholarship amount under these two schemes is released directly to students' bank account through Direct Benefit Transfer (DBT) mode. Under Pre-matric Scholarship Scheme, fund is released to States/UTs for disbursal to students at their end.

(b) As these Scholarship Schemes cover all levels of education, there is no proposal to increase the number of Scholarship Schemes.

(c) Most of the beneficiaries under Pre-matric Scholarship Scheme are from rural areas where the internet connectivity is very poor and banking facilities are inadequate. For students who do not have bank account, effort is being made to link them to the bank account of their parents under Pradhan Mantri Jan Dhan Yojana for transfer of the Scholarship amount.

Reservation in appointment of doctors and staff at AIIMS, New Delhi

^{†*}370. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether reservation norms have been followed in appointment of doctors and other staff in the All India Institute of Medical Sciences (AIIMS), New Delhi;

- (b) if so, the details thereof; and
- (c) the details of appointments made during the last five years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The norms/ provisions as laid down by Government of India regarding reservation to SC/ST/OBC in the appointment of doctors and staff are being followed in All India Institute of Medical Sciences (AIIMS), New Delhi.

(c) The details of persons appointed during last live years in AIIMS, New Delhi are as under:

[†]Original notice of the question was received in Hindi.